

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1916**

TO BE ANSWERED ON THE 14TH MARCH, 2017/ PHALGUNA 23, 1938 (SAKA)

TRAFFICKING OF WOMEN AND CHILDREN

†1916. SHRI NATUBHAI GOMANBHAI PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that thousands of minor children and women are still sent to foreign countries illegally;

(b) if so, the number of children and women freed from touts by the Government during 2015-16;

(c) whether the Government is planning to prevent such trafficking in future; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): National Crime Records Bureau (NCRB) collects police recorded data on crimes and criminals relating to human trafficking. No separate data on children and women freed from touts is maintained by NCRB. However, the information collected by NCRB on human trafficking cases during the years 2015 and 2016 is at Annex.

(c) & (d): 'Police' and 'Public Order' are State subjects and as such registration, investigation and prevention of crime of human trafficking is the responsibility of State Governments. However, the Central Government

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supplements the efforts of the State Governments by issuing advisories from time to time and by providing financial assistance for setting up Anti-Human Trafficking Units at District level in various States. Besides this, training is also provided to State Police Personnel in trafficking. The Government of India has signed Memorandums of Understanding on prevention of Human Trafficking with the Government of Bangladesh and UAE.

State/UT-wise cases registered under human trafficking, number of women and children trafficked & rescued during 2015-2016

SNo.	State/UT	2015					2016					Data not available for the month of
		Cases Registered	woman Trafficked	Woman Rescued	Children Trafficked	Children Rescued	Cases Registered	woman Trafficked	Woman Rescued	Children Trafficked	Children Rescued	
		1	Andhra Pradesh	190	320	970	74	112	239	355	883	
2	Arunachal Pradesh	11	10	2	11	4	2	3	1	2	0	
3	Assam	183	187	137	129	101	91	163	63	130	37	
4	Bihar	52	50	50	230	230	43	45	45	196	196	
5	Chhattisgarh	65	100	97	101	97	68	132	130	138	136	
6	Goa	30	80	5952	2	1099	40	86	86	2	2	
7	Gujarat	383	334	334	335	335	548	460	414	485	435	
8	Haryana	75	68	67	63	52	51	97	80	13	13	
9	Himachal Pradesh	11	91	108	7	19	8	115	154	4	4	
10	Jammu & Kashmir	2	0	0	4	2	0	0	0	0	0	
11	Jharkhand	228	162	111	198	151	109	130	36	90	31	
12	Karnataka	379	643	643	178	178	404	786	786	332	332	
13	Kerala	23	14	14	66	69	21	176	371	83	339	
14	Madhya Pradesh	49	64	2374	55	1591	51	54	3222	97	2653	
15	Maharashtra	692	1379	1428	295	305	517	1066	1063	172	172	
16	Manipur	1	0	0	3	3	3	16	16	9	9	
17	Meghalaya	1	1	1	1	1	7	8	8	1	1	
18	Mizoram	0	0	0	0	0	2	2	2	2	2	
19	Nagaland	2	2	2	2	2	0	0	0	0	0	Dec
20	Odisha	73	152	122	143	118	84	226	231	206	192	
21	Punjab	8	1	1	103	103	13	2	1	48	34	
22	Rajasthan	1262	909	504	2387	4907	1422	975	478	2519	5626	
23	Sikkim	0	0	0	0	0	1	1	1	1	1	
24	Tamil Nadu	464	761	1139	143	202	434	1064	1781	317	648	
25	Telangana	606	670	738	300	347	229	368	355	7	7	
26	Tripura	1	1	1	5	5	0	5	5	6	6	
27	Uttar Pradesh	22	19	19	14	14	79	102	106	822	852	
28	Uttarakhand	29	39	36	14	12	12	20	20	3	3	
29	West Bengal	2099	2064	1533	1792	1346	3579	3559	2318	3113	2216	
30	A & N Islands	1	4	0	0	0	1	5	5	0	0	
31	Chandigarh	22	5	5	27	27	1	1	1	1	1	
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	
33	Daman & Diu	1	2	2	1	1	7	10	10	1	1	
34	Delhi UT	177	167	165	465	465	71	87	87	275	275	Nov,Dec
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	
36	Puducherry	1	1	1	0	0	0	0	0	0	0	
	Total	7143	8300	16556	7148	11898	8137	10119	12759	9119	14268	

Note: Data is provisional as some States/UTs have not furnished data for 2016

Source Monthly Anti-Human Trafficking